

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 445/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: M/s. Reliance Commercial Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Counsel Mr. Sidharth Barnataray a/w Advocate Ms. Sonali Aggarwal	Advocates for Applicant Co. i/b M/s. Sonnicker & Associates	

COMMON ORDER

CSA 443/230-232/NCLT/MB/MH/2017

CSA 444/230-232/NCLT/MB/MH/2017

CSA 445/230-232/NCLT/MB/MH/2017

Company Applications are allowed, vide separate orders.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)